

by the Superintendent of Police, Bhopal."

That is all that we have got..

SHRI ATAL BIHARI VAJPAYEE: (Gwalior): I have been released.

MR. DEPUTY-SPEAKER: I think that will come tomorrow. I myself have been in doubt; I am told it is complete.

जी जल बिहारी वाजपेयी : उपाध्यक्ष जी, मैं यह बता दूँ कि मैं जेल से भाग कर नहीं आया ।

SHRI S. M. BANERJEE (Kanpur): Sir, you have received the message from the District Magistrate about his arrest under section 188 for defying Section 144. But you have not received any message that they were released. So I would like to know whether he is in jail or he has run away from jail.

MR. DEPUTY-SPEAKER: It is for Mr. Vajpayee to say.

Now, Shri Jyotirmoy Bosu, to present the reports of the Public Accounts Committee..

SHRI VASANT SATHE (Akola): Sir, is there any such thing as Mr. Vajpayee's double..

MR. DEPUTY-SPEAKER: Shri Jyotirmoy Bosu, Presentation of PAC reports.

13.39 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY-THIRD AND
HUNDRED AND FOURTEENTH REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Accounts Committee:—

Gujarat (St.)

- (1) Hundreded and twenty-third Report on paragraphs 44 and 45 of the Report of the Comptroller and Auditor General of India—Union Government (Civil), relating to Khadi and village Industries Commission.
- (2) Hundreded and fourteenth Report on action taken by Government on the recommendations contained in their Eighty-ninth Report on Review of implementation by Government of the recommendations of the Public Accounts Committee relating to 'Customs' during 1962—72.

13.40 hrs.

STATEMENT RE. SITUATION IN BIHAR AND GUJARAT

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT) Sir, according to information received from the Government of Bihar some students at Gaya organised dharnas, processions, etc. on the 8th and 9th April, 1974. On the 10th April, students observed dharna in front of almost all Government offices and prevented Government servants from going to the offices. The dharna took its most severe form around Banks and Telephone Exchange and no business could be transacted by the Telephone Exchange and Banks that day. 31st persons were arrested under section 143/341/342 IPC and section 7 of Criminal Law Amendment Act on the 10th April, 1974. On the 11th April, 1974, dharna around the Telephone Exchange was intensified. District authorities tried to persuade the picketeers to disperse and to normalise working of the Telephone Exchange but their plea went unheeded. The skeleton staff working in the Telephone Exchange could not even be supplied with food. On the 12th, when the Sub-Divisional Officer (Telephones) went to the Telephone